

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 67
TO BE ANSWERED ON 20.07.2026
\
IMPLEMENTATION OF PM-VBRY**

67. SHRI B Y RAGHAVENDRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Viksit Bharat Rozgar Yojana (PM-VBRY) and the progress made in its implementation since its launch;**
- (b) the details of the establishments registered and first-time employees enrolled under the said Scheme in the country, State/UT-wise and district-wise in Karnataka;**
- (c) the total financial assistance sanctioned and disbursed to eligible first-time employees and establishments in the country, State/UT-wise especially Shivamogga district in Karnataka;**
- (d) the number of establishments and beneficiaries covered in the manufacturing sector along with the facilitation and awareness measures undertaken through the Employees' Provident Fund Organisation (EPFO) to encourage sustained additional employment; and**
- (e) the steps taken by the Government to promote formalisation of employment and improve employability and the measures proposed to accelerate registration and coverage under the Scheme, particularly in Tier-2 and Tier-3 cities?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors including MSMEs and rural enterprises, with a particular focus on the manufacturing sector.

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The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years including the state of Karnataka.

The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore eligible First time employees under Part A. Incentive for creation of approximately 2.59 crore additional jobs to employers is provided for under Part B of the scheme. The Employees' Provident Fund Organisation (EPFO) is the implementing agency for the scheme.

The state-wise details of the registrations and incentive disbursed since the start of implementation till June, 2026 under the scheme in the country including the state of Karnataka, are provided at Annexure-I.

The district-wise details of the incentive disbursement under Part A and Part B of the scheme, since the start of implementation till June, 2026, for the State of Karnataka, are provided at Annexure-II.

The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country. EPFO has undertaken awareness and stakeholder outreach programmes, including monthly Nidhi Aapke Nikat (NAN) programmes, SMS/email and digital communication campaigns etc. to facilitate timely registration and seamless transfer of benefits.

A dedicated portal (pmvbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes and for real-time monitoring. Detailed Scheme Guidelines, Standard Operating Procedures (SOPs), and Frequently Asked Questions (FAQs) have been made available on this portal for ease of understanding.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.67 BY SH. B Y RAGHAVENDRA HON'BLE M.P. REGARDING IMPLEMENTATION OF PM-VBRY TO BE ANSWERED ON 20.07.2026 IN LOK SABHA

State	No of Registered Establishment	First Timer Enrolled	Amount Disbursed (₹)
ANDAMAN AND NICOBAR ISLANDS	394	1782	5345541
ANDHRA PRADESH	15174	201181	523783881
ARUNACHAL PRADESH	358	1496	2953047
ASSAM	6098	50513	125355211
BIHAR	6475	103108	219838617
CHANDIGARH	1563	87015	113984906
CHHATTISGARH	9561	90736	258667225
DADRA AND NAGAR HAVELI	1184		53772162
DAMAN AND DIU	708		31766109
DELHI	24304	672739	2030062844
GOA	3037	38271	107413416
GUJARAT	43110	699372	2128200675
HARYANA	25120	628836	1973967726
HIMACHAL PRADESH	6864	64968	145247007
JAMMU AND KASHMIR	3417	25950	70073761
JHARKHAND	7217	71824	255774549
KARNATAKA	50525	1004933	3848215490
KERALA	16050	144454	598011263
LADAKH	87	175	688697
LAKSHADWEEP	6		97727
MADHYA PRADESH	18916	204146	493225308
MAHARASHTRA	83864	1747669	5853392358
MANIPUR	430	2024	4074450
MEGHALAYA	364	5564	14524610
MIZORAM	88	846	2566609
NAGALAND	210	1676	5175873
ODISHA	15052	130632	449658648
PUDUCHERRY	1452		32977327
PUNJAB	15752	88363	413511448
RAJASTHAN	24940	303902	731656585
SIKKIM	351	2696	15075289
TAMIL NADU	57901	938946	3008034135
TELANGANA	25960	530554	1634499416
TRIPURA	595	3664	13378937
UTTAR PRADESH	39452	498122	1741415761
UTTARAKHAND	7310	126979	282535812
WEST BENGAL	35038	343452	942887340
Total	548927	8816588	28131809760

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State	District	Part - A Amount Disbursed	Part B Benefit Disbursed
Karnataka	BENGALURU (BANGALORE) URBAN	₹ 802,447,672	₹ 2,367,168,185
	Bagalkot	₹ 3,884,141	₹ 13,810,819
	Bangalore Rural	₹ 30,358,778	₹ 66,323,892
	Belgaum	₹ 15,982,145	₹ 29,321,626
	Bellary	₹ 12,187,444	₹ 34,325,260
	Bidar	₹ 1,834,227	₹ 5,545,559
	Chamarajanagar	₹ 743,473	₹ 1,155,133
	Chikballapur	₹ 1,863,316	₹ 5,530,293
	Chikmagalur	₹ 3,162,146	₹ 4,088,034
	Chitradurga	₹ 1,822,702	₹ 6,773,822
	Dakshina Kannada	₹ 26,039,520	₹ 50,265,522
	Davanagere	₹ 4,993,603	₹ 11,569,620
	Dharwad	₹ 15,653,685	₹ 24,675,810
	Gadag	₹ 865,640	₹ 914,139
	Hassan	₹ 4,493,281	₹ 5,255,845
	Haveri	₹ 4,641,224	₹ 7,624,888
	Kalburgi	₹ 2,802,283	₹ 22,430,568
	Karnataka	₹ 27,394	
	Kodagu	₹ 4,338,108	₹ 2,026,190
	Kolar	₹ 4,921,389	₹ 16,028,493
	Koppal	₹ 1,578,794	₹ 2,890,879
	Mandya	₹ 2,703,932	₹ 5,318,540
	Mysore	₹ 24,406,680	₹ 40,567,111
	Raichur	₹ 2,843,895	₹ 8,783,368
	Ramanagara	₹ 6,191,309	₹ 14,801,159
	Shimoga	₹ 8,052,793	₹ 7,041,645
	Tumkur	₹ 9,053,762	₹ 27,568,958

	Udupi	₹ 12,632,075	₹ 31,720,655
	Uttara Kannada	₹ 3,052,985	₹ 3,264,039
	Vijayapura	₹ 3,498,145	₹ 13,338,287
	Yadgir	₹ 411,602	₹ 599,008
Total		₹ 1,017,488,143	₹ 2,830,727,347
